

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH)  
ROHINI COURTS, DELHI**

**MODIFIED LINK ROSTER**

In view of transfer/posting order no. 13/G-1/Gaz.IA/DHC/2022 dated 20.04.2022 of the Hon'ble High Court of Delhi and in partial modification of earlier orders bearing no. 4404-4434 F2(1)/Judl/North/RC/ 2021 dated 29.01.2021 & no. 22146-22169/F2(1)/Judl./North/RC/2021 dated 22.07.2021 to streamline the work of ADJ & PO-MACT Courts in North District, it is hereby ordered that in case the following Judicial Officer mentioned in column no.-2 happens to be on leave or unavailable due to any reason, then the Judicial Officer mentioned in column no.-3 and in absence of Judicial Officer mentioned in column no.-3, the Judicial Officer mentioned in column no. 4 shall hear and dispose of any urgent matter(s)/ application(s) arising out of regular matters already pending in the court of Judicial Officer mentioned in column no.-2 as per law:-

**ADJ COURTS**

S. No. 1	Name of the Judicial Officer 2	1 <sup>st</sup> Link Officer 3	2 <sup>nd</sup> Link Officer 4
1	Court of Ld. Principal District & Session Judge (All the matters other than Criminal, Cases )	Ms. Barkha Gupta (District Judge-Commercial Court)	Sh. Satish Kumar, ADJ-01
2	Sh. Satish Kumar, ADJ-01	Sh. Harish Kumar, ADJ-02	Sh. Surender Mohit Singh , ADJ-04
3	Sh. Harish Kumar, ADJ-02	Sh. Surender Mohit Singh , ADJ-04	Ms. Shivali Bansal, ADJ-03
4	Sh. Surender Mohit Singh , ADJ-04	Ms. Shivali Bansal, ADJ-03	Sh. Satish Kumar, ADJ-01
5	Ms. Shivali Bansal, ADJ-03	Sh. Satish Kumar, ADJ-01 .	Sh. Harish Kumar, ADJ-02

**MACT COURTS**

S. No. 1	Name of the Judicial Officer 2	1 <sup>st</sup> Link Officer 3
1	Ms. Ekta Gauba, PO-MACT-01	Sh. Vinod Yadav, PO-MACT-02
2	Sh. Vinod Yadav, PO-MACT-02	Ms. Ekta Gauba, PO-MACT-01

**Note:-** Remaining directions contained in order bearing no. 4404-4434 F2(1)/Judl/North/RC/ 2021 dated 29.01.2021 & no. 22146-22169/F2(1)/Judl./North/RC/2021 dated 22.07.2021 shall remain unchanged.

  
(PRAVEEN KUMAR)

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT COMPLEX : DELHI.

23/04/2022

No. 10858-10881  
F2(1)/Judl./North/RC/2022

Delhi- 23.04.2022

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. Officers concerned.
4. The President/Secretary, Rohini Court Bar Association, Delhi.
5. The Commissioner of Police, ITO, Police Headquarter, Delhi.
6. The Deputy Commissioner of Police (Rohini).
7. The Deputy Commissioner of Police (North-West).
8. The Deputy Commissioner of Police (Outer-North)
9. The Chief Public Prosecutor, Rohini Court, Delhi.
10. P. S. To the undersigned.
11. Reader to the undersigned.
12. The Branch Incharge, Facilitation Centre, Rohini Court, Delhi
13. The Record Officer, Rohini Court, Delhi.
14. The Web-site Committee/North District, Rohini Court, Delhi.
15. The Branch Incharge, Care Taking Branch, Rohini Court, Delhi with direction to fix the order on all notice boards of this court complex.
16. Branch In-Charge R&I, for uploading on layers.



OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT COMPLEX : DELHI.

23/04/2022